NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

C.P. (IB)/1797(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES: **PREMIUM TRANSMISSION PVT LTD V/s GACTEL TURKEY PROJECTS LTD**

Under Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Kabir for the Petitioner is present.
2. Petition is wrongly on board today. In that view of the matter, Registry shall remove the Company Petition on Board and is directed to list the same on Board on the assigned date, along with the pending Applications, if any, which is already granted.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Neeraj